

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

UNSTARRED QUESTION NO:4137

ANSWERED ON:30.04.2012

EXPORT OF SUGAR

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Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has any proposal to lift the ban on export of sugar;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government has allowed export of sugar to some countries to fulfill its bilateral agreement with such countries despite the ban on export of sugar;
- (d) if so, the details thereof and the reasons therefor;
- (e) whether the Government propose to formulate a new policy regarding export of sugar, wheat and oilseeds; and
- (f) if so, the details thereof and the reasons therefor?

Answer

MINISTER OF COMMERCE AND INDUSTRY (SHRI ANAND SHARMA)

(a)&(b): Export of Sugar is free subject to issue of release order by the Directorate of Sugar, Department of Food & PD. Export of preferential quota sugar to EU and USA is under State Trading dispensation. Export of 10,000 MTs of organic sugar per annum subject to registration of contract with APEDA does not require release order from the Directorate of Sugar, Department of Food & PD.

(c)&(d): During the year 2011-12, 10,000 MTs of sugar to EU and 8,300 MTs of sugar to USA under Preferential Quota has been permitted. India allows export of sugar to Maldives under bi-lateral trade agreement. In 2011-12, export of 18,961.80 MTs of sugar has been permitted for export to Maldives under this agreement.

(e)&(f): Sugar, wheat and oilseeds are freely exportable as on date. Government reviews the export policy of all agricultural products from time to time in consultation with the administrative Ministries and the Departments concerned, keeping in view various factors such as availability of goods in the domestic market, production, the price situation and various national and international commitments etc. Government regulates the export of food items in such a way that there is no scarcity in the country and it is available to the consumers at reasonable prices and at the same time the rate should not fall drastically in the domestic market depriving the farmers of remunerative prices.